

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL  
 ALLAHABAD BENCH  
 ALLAHABAD.

ALLAHABAD THIS THE 12<sup>TH</sup> DAY OF NOVEMBER, 2018

PRESENT:

**HON'BLE MR. JUSTICE BHARAT BHUSHAN, MEMBER (J)**  
**HON'BLE MR. MOHD. JAMSHED, MEMBER (A)**

ORIGINAL APPLICATION NO. 330/00729 OF 2014

Dhanpal Singh, aged about 61 years S/o Ram Singh, worked as Cabin Master (Retired), R/o New Colony Bilpur, Post-Fatehgarh, East, District-Bareilly.

.....Applicant

By Adv. : Sri D. Mitra (Not Present)  
 Sri J.P. Gupta (Not Present)

Versus

Union of India, through General Manager, Northern Railway, New Delhi and others

.....Respondents

By Adv:- Shri Anil Kumar (Not Present)

O R D E RDELIVERED BY HON'BLE MR. JUSTICE BHARAT BHUSHAN, MEMBER (J)

List revised. None present for rival parties.

2. Record reveals that applicant and his counsel was not present even on earlier occasion to argue the matter.

3. Considering all the facts and circumstances, it appears that the applicant has lost interest to pursue the original application.

4. Accordingly, original application is dismissed in default for non-prosecution. No Costs.

**(MOHD. JAMSHED)**  
**Member-A**

**(JUSTICE BHARAT BHUSHAN)**  
**Member-J**

**/Neelam/**